

Annexure-1**Name of the corporate debtor: SHRI NATH RESEDENCI PRIVATE LIMITED; Date of commencement of CIRP: 05.01.2023; List of creditors as on: 25.04.2023****List of secured financial creditors belonging to any class of creditors**

(Amount in ₹)

| Sl. No. | Name of creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
|---------|------------------|--------------------|---------------------------|-----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|--------------------------|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | | | | | | % of voting share in CoC |
| 1. | Bank of Baroda | AAACB1534F | 17.01.2023 | 76,16,69,923.30 | 76,10,01,442.80 | Secured | ** | No | No | 100% | 0.00 | 0.00 | 6,68,480.51 | 0.00 | |

****Details of Security:**

- First charge over all the assets of the corporate debtor as they have provided corporate guarantee to the loan facilities availed by M/s NIIL Infrastructure Pvt Ltd and the charge is registered in ROC.
- Land measuring 8204 sq mtrs situated at Khasra no 1/12, 439, 440,442,443,444,446,447,448 and 449, Mauza Babarpur Musthkil, The. & distt. Agra in the name of M/s Shrinath Resedenci Pvt Ltd.



Sajjan Kumar Dokania
Resolution Professional